GOVERNMENT OF ARUNACHAL PRADESH
SECRETARIAT PWD DEPARTMENT
ITANAGAR.

No. SPWD/W-66/2012

Dated Itanagar the 1/8/18

NOTIFICATION

1. In exercise of the Power Conferred by the section 5 of Arunachal Pradesh District- Based Entrepreneurs & Professionals (Incentives, Development and Promotional) Act 2015, the Governor of Arunachal Pradesh is pleased to make the following, amendments:-

1. (i) These rules may be called the Arunachal Pradesh District Based Entrepreneurs & Professionals (Incentives, Development and Promotional) Rules 2018.

(ii) It shall extend to whole of the state of Arunachal Pradesh.

(i) It shall come into force on the date of publication in the Arunachal Pradesh Gazette.

2. In the Arunachal Pradesh District Based Entrepreneurs & Professionals (Incentives, Development and Promotional) Rule 2015, under clause (e) of Sub-rule (ii) of Rule-4 in existing entry, the following entry shall be substitute namely:-

(e) “In the larger interest of the public and for equitable distribution of developmental works amongst eligible contractors and also to ensure effective management and quality of works, a contractor shall be allowed to have only 3(three) works in hand in any of departments under Government of Arunachal Pradesh at a time instead of existing 2(two) Nos. of any tender work under the State Govt. and for which he shall make a declaration to be executed in an Affidavit that he is not engaged in more than two tenders works under the State Government. He shall also eligible for participation in any tender be required to submit completion certificate issued by the Engineer-in-charge duly countersigned by the concerned Superintending Engineer and Chief Engineers.”

This has the specific decision/approval of the State Cabinet on Item No. 4 of 29th June'2018.

B. Pertin Commissioner(PWD)
Govt. of Arunachal Pradesh
Itanagar

Memo No. SPWD/W-66/2012

Copy to:-

1. The Secretary to Governor, Govt. of Arunachal Pradesh, Itanagar
2. Ps to Hon’ble Chief Minister, Arunachal Pradesh, Itanagar
3. Ps to All Ministers/ Parliamentary Secretaries, Arunachal Pradesh, Itanagar
4. The Chief Secretary, Govt. of Arunachal Pradesh, Itanagar
5. The Commissioner/ Development Commissioner(East/ West)/ Secretaries/ Joint Secretaries, PWD of all the works Departments.
6. All the Head of Department, Govt. of Arunachal Pradesh.
7. All the Deputy Commissioners, Govt. of Arunachal Pradesh
8. The Resident Commr./ Deputy Resident Commr. (Delhi/ Kolkata/ Shillong/ Tezpur/ Harmutiy).
9. The Director(Printing), Govt. of Arunachal Pradesh, Naharlagun with a request to publish the same in the next issue of the Gazette.
10. Office Copy.

B. Pertin
Commissioner(PWD)
Govt. of Arunachal Pradesh
Itanagar